

(IN '000MTs)

	Rice		Wheat	
	Allotment	Offtake	Allotment	Offtake
1995-	790.00	365.70	420.00	238.00
96	1012.00	592.90	451.00	419.60
1996-	715.40	550.84	299.00	207.19

(b) Yes, Sir.

(c) and (d) Orissa State is currently being allotted an additional quantity of 25,500 tonnes of rice and 40,000 tonnes of wheat per month at Central Issue Prices applicable for the families Above Poverty Line (APL) over and above the normal monthly quota under Targeted Public Distribution System.

Tenders for Pulses in Super Bazar

*149. SHRI O.P. KOHLI: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased state:

(a) whether it is a fact that the Super Bazar is purchasing pulses on fortnightly tender basis;

(b) if so, what are the reasons that tenders on fortnightly basis are not being called these days, but are being delayed;

(c) whether any understanding has been reached between the authorities and the tenderers in this regard; and

(d) if so, whether there is any proposal to order an investigation into the matter and to bring to book the guilty authorities and to order tenders for pulses, immediately?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND THE MINISTER OF FOOD AND CONSUMER AFFAIRS (SHRI SURJIT SINGH BARNALA): (a) to (c) The Super Bazar has informed that they make purchase of pulses on tender basis. The validity of

contract for supply of pulses is initially for a period of 15 days which can be increased or decreased at the discretion of the management. The Super Bazar has further informed that the tenders were being called for at regular intervals. However, in the recent past, 10 varieties of pulses were not included in the tender for a short period as an agreement was made between the suppliers and the Super Bazar for supply of pulses as per the wholesale rates published by the Directorate of Consumer Affairs, Govt. of NCT of Delhi in newspapers. This system has since been discontinued as the Delhi Administration has stopped publishing wholesale rates in the newspapers. Presently, the tenders are floated for all varieties of pulses and orders are placed on the lowest tenderers.

(d) The Super Bazar has informed that no irregularities have been committed in the purchase of pulses.

Appointment of Member Secretary of ICPR

*150. SHRI DARA SINGH CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased state:

(a) the names and addresses of the Chairman/Members/nominated Members of the Governing Body of the Indian Council of Philosophical Research (ICPR);

(b) whether a Member of the Governing Body of the ICPR has been assigned

the duties of Member-Secretary of the ICPR, without the approval of Government; if so, the reasons therefor; and

(c) whether Government have initiated action to appoint a regular Member-Secretary of ICPR; if not, the reasons therefor and by when it is likely to be appointed?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The names and addresses of Chairman and members of Governing Body of ICPR are given in the Statement (*see* below).

According to the information furnished by Indian Council of Philosophical Research; Council has requested a member of the Council who is also a member of Governing Body to help in conducting its affairs till a regular Member-Secretary is appointed by the Council with the prior approval of the Central Government. The Council has not made recommendation for appointment of any Member Secretary.

Action to appoint a regular Member Secretary has been initiated.

Statement

1. Professor V. Venkatachalam
Chairman, ICPR
62, Madhuvan Apartments Dauji
Complex, Sigra Near Rathyatra
Chauraha Varanasi-221 010.
2. Professor Kireet Joshi C-141, Preet
Vihar Delhi-110 092.
3. Professor Mohammad Rafique Head,
Department of Philosophy Aligarh
Muslim University, Aligarh (U.P.) 202
002.

4. Professor V.C. Thomas Head, Sri
Aurobindo School of Eastern &
Western Thought Pondicherry
University, R. Venkaraman Nagar,
Kalapet, Pondicherry-605 014
5. Professor Jodh Singh
Department of Relegious Studies
Punjabi University,
Patiala-147 002.
6. Professor Bhuvan Chandel
Former Head and Co-ordinator,
UGC-SAP Department of Philosophy
Punjab University Chandigarh-160 014.
7. Professor S.K. Singh General Secretary
Indian Philosophical Congress &
Professor of Philosophy B.R.
Ambedkar University Muzaffarpur-
842 001. Bihar.
8. Professor S.R. Bhatt
Professor & Former Head & Co-
ordinator of UGC-SAP Department of
Philosophy University of Delhi, Delhi
110 007.
9. Professor R.C. Pradhan
Department of Philosophy
Hyderabad University P.O. Central Y.
University Campus Gachibowli,
Hyderabad-500 046.
10. Deputy Secretary,
Department of Education,
Ministry of Human Resource
Development,
New Delhi.
11. Financial Adviser,
Ministry of Human Resource
Development
New Delhi.

12. Professor R.L. Singh Department of Philosophy Allahabad University, Allahabad (U.P.)
13. Professor Indra Bhushan Pande Department of Philosophy Lucknow University Lucknow (U.P.)

Levy of Education Cess

*151. SHRI N.R. DASARI:
SHRI GURUDAS DAS
GUPTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are considering a proposal to levy an education cess to raise resources for elementary education programmes; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) National Policy on Education, 1986 visualises "levying of cess or charge" to mobilise resources for this purpose. Operationalisation of this vision is a matter of detail which the Government would keep in view.

जनसंख्या नियंत्रण और महामारियां

*152. श्री जनेश्वर मिश्र : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इंडियन मेडिकल एसोसिएशन ने जनसंख्या नियंत्रण को राष्ट्रीय इमरजेंसी के तौर पर लेने का आग्रह किया है;

(ख) क्या उक्त एसोसिएशन के मतानुसार "वर्ष 2000 तक सबके लिए स्वास्थ्य" का लक्ष्य मात्र एक सपना ही बनकर रह जाएगा;

(ग) क्या उक्त एसोसिएशन के मतानुसार "एडस" हेपाटाइटिस, हैजा, क्षयरोग, मलेरिया जैसे रोग फिर से महामारी का रूप ले चुके हैं; और

(घ) यदि हां, तो सरकार ने इन मुद्दों के संदर्भ में अब तक क्या कार्यवाही की है?

स्वास्थ्य और परिवार कल्याण मंत्रालय के राज्य मंत्री (श्री दलित एजिलमलाई) : (क) भारतीय चिकित्सा संघ ने 27 दिसम्बर, 1998 को हुए अपने सम्मेलन में देश के जनसंख्या परिदृश्य पर विचार-विमर्श किया और सुझाव दिया कि इसे राष्ट्रीय आपातकाल माना जाए।

(ख) और (ग) भारतीय चिकित्सा संघ ने उपर्युक्त सम्मेलन में इस प्रकार के कोई संकल्प पारित नहीं किए गए हैं।

(घ) भारत सरकार को जनसंख्या के इस नाजुक स्वरूप की पूरी-पूरी जानकारी है। सरकार ने इस क्षेत्र को उच्च प्राथमिकता दी है। 1998-99 में परिवार कल्याण के लिए बजट आवंटन में 6.60 करोड़ रुपये तक की वृद्धि की गई जिसमें 1999-2000 में 4.31 करोड़ रुपये की और वृद्धि की जा रही है। प्रजनन एवं बाल स्वास्थ्य सेवाओं; जिनमें जनसंख्या नियंत्रण संबंधी सेवाएं शामिल हैं को देश भर में सुदृढ़ किया जा रहा है।

संसद ने स्वतंत्रता की 50वीं वर्षगांठ के अवसर पर अपने विशेष सत्र के दौरान जनसंख्या स्थिति पर एक विषय के रूप में विचार-विमर्श किया। सरकार ने राज्य सरकारों और विशेषज्ञों के परामर्श से राष्ट्रीय जनसंख्या नीति तैयार की है। सरकार आशा करती है कि वह संसद के समक्ष शीघ्र ही राष्ट्रीय जनसंख्या नीति प्रस्तुत कर पायेगी।

Selection grade posts of Yoga Teachers

*153. SHRI JALALUDIN ANSARI:
SHRI GOVINDRAM MIRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether following implementation of the Third Central Pay Commission's recommendations, 20% of the total posts of different cadres were converted into Selection Grade Posts;

(b) if so, whether posts of Yoga teachers were also converted under this provision; and

(c) if not, the reasons and rationale therefor?